CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Petition No. 18/TT/2014


Date of Hearing : 18.6.2015

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member

Petitioner : Powerlinks Transmission Ltd.

Respondents : Power Grid Corporation of India Ltd. and 17 others

Parties present : Shri Amit Kapur, Advocate, Powerlinks
Shri Vishal Anand, Advocate, Powerlinks
Shri Samlit Panja, Advocate, Powerlinks
Shri C. P. Srivastava, Powerlinks
Shri Swapnil Mishra, Powerlinks
Shri R. B. Sharma, Advocate, BRPL
Shri Saurabh Srivastava, Tata Power

Record of Proceedings

On the request of learned counsel for the petitioner, the matter has been adjourned to 21.7.2015 for hearing.

By order of the Commission

sd/-
(T. Rout)
Chief Legal